

have Inter-state or International ramification will be subject to techno-economic appraisal in CWC and then approval by the Advisory Committee on Irrigation, Flood Control and Multipurpose Projects of Ministry.

(d) Ministry of Environment, Forest & Climate Change (MoEF & CC) has informed that in the Standard Terms of Reference (ToR) for the Environment Impact Assessment Studies (EIA) studies for any proposed River Valley and Hydroelectric Project, it is mentioned that—

The minimum environmental flow shall be 20% of the flow of four consecutive lean months of 90% dependable year, 30% of the average monsoon flow. The flow for remaining months shall be in between 20-30%, depending on the site specific requirements. A site specific study shall be carried out by an expert organization.

Further, NGT Order dated 09.08.2017 in OA 498 of 2015 Pushp Saini *Vs* MoEF & CC and Ors have directed that "all the rivers in the Country shall maintain minimum 15% to 20% of the average lean season flow of that river".

MoEF & CC as per the Standard Environmental Clearance (EC) conditions for River Valley and Hydroelectric projects stipulates that—

"Based on the recommendation of Cumulative Impact Assessment and Carrying capacity study of river basin or as per the ToR conditions or minimum 15% of the average flow of four consecutive leanest months, whichever value is higher, shall be released as an environmental flow "

Ministry of Water Resources, River Development and Ganga Rejuvenation (National Mission for Clean Ganga) *vide* Gazette Notification dated 9th October, 2018, has notified the minimum environmental flows to be maintained in River Ganga up to Unnao, Uttar Pradesh.

Surface drinking water projects under NRDWP

†3248. DR. KIRODI LAL MEENA : Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government proposes to provide its own residual share of funds set apart for the implementation and completion of quality-wise adversely hit 'Surface

†Original notice of the question was received in Hindi.

Drinking Water Projects' in the State of Rajasthan on priority basis under the National Rural Drinking Water Programme (NRDWP); and

(b) if so, the scheme-wise allotment of funds and specified timeline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) Drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute, operate & maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for taking up schemes in water quality affected areas on priority. As announced in the Union Budget Speech 2018-19, it has been envisaged to ensure Har Ghar Jal (piped water supply) to all rural households by 2024 under the Jal Jeevan Mission.

During March 2016, with the recommendation of NITI Aayog, an amount of ₹ 1000 Crores was released to various Arsenic & Fluoride affected States/UTs for installation of Community water purification plants.

In addition to this, the Ministry had launched National Water Quality Sub-Mission (NWQSM) on 22nd March 2017 under, NRDWP to provide safe drinking water to 27,544 arsenic / fluoride affected rural habitations in the country.

The State-wise details of fund released and utilised as reported by State Governments at the integrated Management Information System, during 2017-18 and 2018-19 including State of Rajasthan is given in the Statement. [Refer to the Statement appended to answer to USQ No. 3236 Part (a) to (c)]. No release has been made in the current year 2019-20 so far.

Fluoride and salt contaminated in Rajasthan

†3249. DR. KIRODILAL MEENA; Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that Rajasthan is having the highest number of settlements which are consuming contaminated water in the country, if so, the details of the report released by the Ministry concerned; and

[Original notice of the question was received in Hindi.]